

(b) Security on Indo-Pakistan border has been tightened further.

**Percentage share of taxes in Government spending**

770. SHRI YASHWANT SINHA: Will the Minister of FINANCE be pleased to state:

(a) whether the percentage share of taxes in Central Government's spending in the last five years has declined and the percentage share of borrowings and deficit financing has increased;

(b) if so what are the reasons therefor;

(c) whether it is a desirable or undesirable trend; and

(d) if the case the trend is undesirable what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. OADHAVI): (a)-The share of tax receipts in the total expenditure Of the Central Government was 42 per cent in 1984-85. It fell to 41 per cent in 1986-87, but in 1987-88 (RE) as well as 1988-89-(BE) it has increased to 43 per cent. The share of borrowings and deficit financing was 22 per cent in 1984-85. It increased to 26 per cent in 1986-87 but has come down to 24 per cent in 1987-88 (RE) and 1988-89. (BE).

(b) to (d) Details of variations in tax receipts, borrowings, etc. are shown in the Budget documents of respective years. It has always been the endeavour of Government to maximise revenues and reduce wasteful and inessential expenditure.

**Violation of FERA by Mr. Win Chadha and Mr. Harsh Chadha**

771. SHRI A. G. KULKARNI: Will the Minister of FINANCE be pleased to state:

(a) whether Mr. Harsh Chadha was arrested in Delhi on March 18 "when he

arrived from USA and whether any interrogation by CBI and FERA officers was undertaken and if so, with what results;

(b) whether the passports of Mr. Win Chadha and Mr. Harsh Chadha have been impounded' due to court cases in Delhi on account of FERA violation and whether there is any truth in the news item captioned 'Chadha have secured duplicate passports from Indian Embassy/Consulate in USA; and

(c) whether Mr. Anil Kumar of the Directorate of Enforcement contacted Mr. Win Chadha in USA in December, 1987 and if so, what was the purpose and with what results?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Shri Harsh Chadha was not arrested either by Directorate of Enforcement or C.B.I. His statement was however, recorded by Directorate of Enforcement on his arrival in India.

(b) The passports of Shri, Win Chadha and Harsh Chadha were revoked at the request of the Directorate of Enforcement. Shri Harsh Chadha's passport was impounded on his arrival in New Delhi on 18-3-88. Shri Chadha was given a duplicate passport to enable him to come to appear before the Joint Parliamentary Committee.

(c) Investigations under FERA against Shri Win Chadha are still in progress. It would not be appropriate to discuss details of the investigation.

**Production and employment generation in the Textile Industry**

772. SHRI A. G. KULKARNI: Will the Minister of TEXTILES be pleased to state:

(a) what is the total cloth production and employment generated\* in the textile industry in organised mill sector handloom sector and powerloom sector as on 31st December, 1987 and out of this how much is the production of synthetic fabrics;